

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2017**

**Dated: 12<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Andhra Pradesh Spinning Mills Association ..... Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav  
Mr. Aamir Zafar Khan

Counsel for the Respondent(s) : Ms. Purna Singh for R-2 & 3

**ORDER**

Learned counsel for respondent Nos. 2 and 3 undertakes to file vakalatnama within ten days and seeks four weeks more time to file reply. She may take steps to file the same on or before 10.01.2018 after serving copy on the other side.

List the matter on **07.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**